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Central Administrative Tribunal, Principal Bench

Original Application No. 2983 of 2003

New Delhi, this the 17th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Sannoo Singh,
S/o Shri Nagina,
Type 1/1,
Kendriya Vidyalaya Staff Quarters,
Sector 24,
Noida-201301 (U.P.)

.... Applicant

(Appeared in person)

Versus

1. The Commissioner
18, Kendriya Vidyalaya Sangathan,
New Mehrauli Road,
New Delhi-16
2. The Principal,
Kendriya Vidyalaya
Sector 24
Noida 201301 (U.P.)

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

1. Applicant seeks permission to withdraw the present petition with liberty to file a fresh one.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

(S.A. Singh)
Member (A)

(V.S. Aggarwal)
Chairman

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